

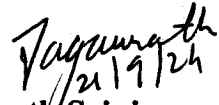
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No. K-11017/02/2024-US.I/II  
Government of India  
Ministry of Law & Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011,  
Dated: 21<sup>st</sup> September, 2024.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice M.S. Ramachandra Rao, Chief Justice of Himachal Pradesh High Court, to be Chief Justice of the Jharkhand High Court and to direct him to assume charge of his office in the Jharkhand High Court.

  
(Jagannath Srinivasan)


Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road,  
**New Delhi.**

**Copy to:-**

1. Shri Justice M.S. Ramachandra Rao, Chief Justice of the Himachal Pradesh High Court through that Registrar General, Himachal Pradesh High Court, Shimla.
2. The Secretary to the Governor, Jharkhand, Ranchi.
3. The Secretary to the Governor, Himachal Pradesh, Shimla
4. The Secretary to the Chief Minister, Jharkhand, Ranchi
5. The Secretary to Chief Minister, Himachal Pradesh, Shimla.
6. The Secretary to the Acting Chief Justice, Jharkhand High Court, Ranchi.
7. The Secretary to the Chief Justice, Himachal Pradesh High Court, Shimla.
8. The Chief Secretary, Government of Jharkhand, Ranchi.
9. The Chief Secretary, Government of Himachal Pradesh, Shimla.
10. The Registrar General, Jharkhand High Court, Ranchi.
11. The Registrar General, Himachal Pradesh High Court, Shimla.
12. The Accountant General, Jharkhand, Ranchi.
13. The Accountant General, Himachal Pradesh, Shimla.
14. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
15. PS to the Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
16. Registrar (Conf.), o/o the Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
17. PS to the MoS (I/C), L&J / PPS to Secretary (Justice).
18. Sr. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
21/09/2024

(Prem Chand)

Under Secretary (Appointments-I)

Tele: 2338 2978